

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 140 of 2014

Dated : 20th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. & Ors **Appellant(s)**

Versus

Central Electricity Regulatory Commission
..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R.1

ORDER

Ms. Suparna Srivastava, the learned counsel appearing for the State Commission submits that she would be filing her Written Submissions later.

Post the matter for hearing on **18.09.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson